

**RAJASTHAN HIGH COURT, JODHPUR**

**ORDER**

No.Estt.(RJS)/70/2015

Date: 08<sup>th</sup> July, 2015

The following Judicial Officers are hereby nominated to impart first phase of RJS Induction Training to the Trainee Civil Judges with the directions to render their services as and when required, by the Director, RSJA, Jodhpur from 16.07.2015 to 28.08.2015 **and efforts be made for minimum dislocation of judicial work :-**

S. No.	Name of Officer Sarva Shri/Ms./Smt./Dr...	Designation
1.	BHARAT BHUSHAN GUPTA	ADJ No. 10, Jaipur Metropolitan
2.	MUKESH	ADJ No.5, Jaipur Metropolitan
3.	VINOD KUMAR GIRI	Full Time Secretary, DLSA, Sawaimadhopur.
4.	GIRIJESH KUMAR OJHA	ADJ No. 4, Jaipur District
5.	ARTI BHARDWAJ	Addl. Sr. CJ-cum-ACMM (Economic Offences), Jaipur Metro.
6.	SURENDRA PUROHIT	ACMM (Rent Tribunal), Jaipur
7.	ANU CHAUDHARY	Addl. Sr. CJ-cum-ACMM No.16, Jaipur Metro.
8.	RAINA SHARMA	Addl. Sr. CJ-cum-ACMM (Communal Riots Cases), Jaipur Metro.
9.	VIKAS SINGH CHOUDHARY	Addl. Sr. CJ-cum-ACMM No.3, Jaipur Metro.
10.	RAVIKANT JINDAL	ACMM No. 06, Jaipur Metro & Addl. Charge of ACJ & MM No. 29 (Mobile 03), Jaipur Metro.
11.	NEERAJ BHAMU	ACMM No. 02, Jaipur Metro
12.	BHARAT BHUSHAN SHARMA	ACJ & MM No. 28 (Mobile 04) Jaipur Metro
13.	ASHUTOSH KUMAWAT	ACJ & MM No. 27 (Mobile 01), Jaipur Metro

**BY ORDER**

  
**REGISTRAR (ADMN.)**

No.Estt.B2(i)/04/2015/11326

Date : 08<sup>th</sup> July, 2015

Copy forwarded to the following for information and necessary action :-

1. The Secretary to the Law Minister, Government of Rajasthan, Jaipur.
2. The Principal Secretary to the Government, Law Department-Cum-Legal Remembrance, Rajasthan, Jaipur.
3. The Secretary to the Government of Rajasthan, Department of General Administration (Gr.2), Jaipur.
4. The Secretary, Lokayukta, Sachivalaya, Jaipur.
5. The Accountant General, Rajasthan, Jaipur.
6. The Registrar (Vig.)/ (Admn.)/ (Rules)/ (Exam.)/ (Class.)/ O.S.D(F&I), Rajasthan High Court, Jodhpur.
7. The Registrar-Cum-Principal Secretary to Hon'ble the Chief Justice, Rajasthan High Court, Jodhpur/Jaipur.

8. The Registrar (Admn.), Rajasthan High Court Bench, Jaipur with the request to distribute the copies of this order to all the Hon'ble Judges sitting at Jaipur through P.S., Member Secretary, Rajasthan State Legal Services Authority and all the Judicial Officers posted in the Registry at Jaipur Bench, Jaipur.
9. All Deputy Registrars, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
10. The concerned District & Sessions Judges.
11. The Director, Rajasthan State Judicial Academy, Near Jt. Director Office, Medical Department, Jhalamand Circle, Old Pali Road, Jodhpur-342013 with reference to his letter No.RSJA/RJS-Trng-2015/F-8/630, dated 03.07.2015.
12. Concerned Officers/Courts/Treasury Officer.
13. P.S. to All Hon'ble Judges at Jodhpur.
14. A.O.J., Classification Section (Website), Rajasthan High Court, Jodhpur/ Bench, Jaipur.

Personal File/  
Conf./Accounts/General/  
Sub.Court/Statistics/Computer Cell  
RJS Leave/Jr.Actt./Building Cell.

  
8/7/15  
**REGISTRAR (ADMN.)**